## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 4/252/NCLT/AHM/2018

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

Thirdeye Security Services Pvt Ltd

V/s.

ROC, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. C.S MANISH BUCHASIA PCSP POPULATION DAME

1. C.S MANISH BUCHASIA IP PULLIONISTI BLOWN.

2.

## <u>ORDER</u>

Learned PCS Mr. Manish Buchasia present for Appellant. None present for Appellant.

Proof of service of notice of date of hearing on ROC filed.

Representation of ROC received.

Appellant filed bank statement of the company, latest income tax return of the company and the affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

Heard arguments of learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of February, 2018.